

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok, 36, Janpath, New Delhi- 110001
PH.23353503 FAX-23753923

Petition No. 111/2011

Date: 27.2.2012

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval under regulation - 86 for determination of transmission tariff for 2nd Spare Converter Transformer at Kolar (Ant. DOCO - 01.05.2011) and Talcher (Ant. DOCO - 01.09.2011) HVDC Terminals (One each at Talcher and Kolar) from anticipated DOCO to 31.03.2014 in SR for tariff block 2009-14 period

Sir,

I am directed to refer to your affidavit dated 8.2.2012 on your petition mentioned above and to request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 19.3.2012:

1. Revised CA/Management certificate of Asset-1 (Spare converter Transformer at Kolar) for the capital expenditure incurred up to 1.6.2011, from 1.6.2011 to 30.9.2011, 1.10.2011 to 31.3.2012 along with details of funding, break up of additional capital expenditure and IEDC/IDC etc.
2. Revised CA/Management certificate of Asset-2 (Spare converter Transformer at Talchar) for the capital expenditure incurred up to 1.10.2011, from 1.10.2011 to 31.3.2012 along with details of funding, break up of additional capital expenditure and IEDC/IDC etc

Yours faithfully,

Sd/-
(P.K.Sinha)
Assistant Chief (Legal)